

(b) if so, the reasons therefor;

(c) the number of cases relating to the violation of these Acts registered during 1992 and 1993 till date; and

(d) the action taken by the Government in this regard?

THE MINISTER FOR CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A.K. ANTONY): (a) No, Sir.

(b) In view of (a) above, question does not arise.

(c) and (d). During the period under reference No. of cases registered in Delhi are as under:

<i>Period</i>	<i>No. of cases registered under Weights and Measures Laws</i>
Jan. to Dec. 1992	8462
Jan. to March, 1993	1781

Action has already been initiated by the Delhi Administration against persons found guilty by registering cases and compounding the offences in some cases.

### Protection of Cuminseed Crop

673. SHRI DILEEPBHAI SANGHANI: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the main diseases generally damaging the cuminseed crop;

(b) whether the cuminseed crop has been damaged, particularly in Gijarat, by the

(c) If so, the details thereof; and

(d) the steps taken or proposed to be taken by the Government to save the cuminseed crop from such diseases?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) (a) Cumin Blight, Cumin Wilt and Powdery Mildew.

(b) and (c) Out, of 2,09,766 ha. covered under the crop during current year, 68,544 ha. have been affected by the above diseases in Gujarat.

(d) Steps taken by the State Government to save cuminseed crop from the diseases are as under:-

(i) Timely advice to the cuminseed growers for undertaking required plant protection measures.

(ii) Guidance by extension functionaries about preventive measures to minimise the problem of these diseases.

(iii) Use of Radio, T.V., Press and other media for education of farmers.

(iv) Assistance to farmers under Central State Government Schemes for adopting plant protection measures.

[English]

### Calamity Relief Fund

674. SHRI VILAS MUTTEMWAR: Will the minister of AGRICULTURE be pleased to state:

(a) whether the Government have constituted a separate fund to meet expeditiously the demands caused by natural calamities;